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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP No.124/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015 SK Bigstar Foods Limited Kaja Gajendra Rao SK Bigstar Foods Limited & (09) Others		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION	111/111A		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P.H. Arenindh Pandian B. Mohan R Kro	8. Ad.	9euso 77678	be

Heard Shri N.P. Vijay Kumar & R. Pradeep, Learned Counsels for Shri Kalyan Chakravarthy, Learned Counsels for the Applicant Company and Shri R. Raghunandan Rao, Learned Senior Counsel along with Shri G. Bhupesh, Learned Counsel for R-1 and Shri Sai Vihari and Shri B. Mohan, Learned Counsels for Shri P.H. Aravindh Pandian, Learned Senior Counsel for the Respondent. Post the case on 18.12.2017.

Member (T)

Member (J)

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